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19/3/20



GOVERNMENT OF KERALA

Abstract

Tourism Department – Constitution of COVID-19 Cell in Tourism Department - Orders issued.

TOURISM (C) DEPARTMENT

G.O.(Rt) No. 139/2020/TSM

Dated, Thiruvananthapuram 17-03-2020.

Read : G.O.(Rt) No. 580/2020/H&FWD dated 16-03-2020.

ORDER

World Health Organisation (WHO) has declared the COVID-19 epidemic affecting countries as a Pandemic. Due to the inflow of persons from affected countries, Kerala has strengthened the surveillance and control measures against the disease. Government have issued orders to ensure well coordinated inter department coordination and department wise response to control and prevent COVID-19 epidemic in the State as per the Government Order read above.

2) Government are therefore pleased to constitute a COVID-19 Cell under the chairmanship of Secretary (Tourism) with all Head of Offices/Institutions under the Department as Members as shown below:

Secretary, Tourism Department	- Chairperson
Director, Tourism Department	- Member
Managing Director, KTDC	- Member
Chairman & Managing Director, KTIL	- Member
Director, Eco Tourism	- Member
Director, KITTS	- Member
State Co-ordinator, RT Mission	- Member

3) The COVID-19 Cell in Tourism Department is to be functioned at the Directorate of Tourism.

4) The duties and responsibilities of the COVID-19 Cell is as detailed below:

- Liaison with Ministry of Tourism, Government of India, Travel Operators, Hotels, Tourist and airlines to facilitate travel of tourist back home.
- The COVID-19 Cell should ensure that proper sensitisation of all relevant stakeholders including Hotels, Home Stays, Travel Agents, Tourist Centres, Tourists on recent information regarding quarantine and travel advisories at least on a daily basis.

- Line list of the Tourists with recent Travel History shall be collected and informed to District COVID Cell.
- The Hotels and Home Stays should ensure that the inmates are following travel advisories. Any defaulters shall be intimated to the District Coronal control cell without any delay.
- All the issues related to tourism department and its coordination is to be handled by the COVID-19 Cell.

5) Director of Tourism should identify a Nodal person and communicate their contact information with name, mobile number and email id to keralasecretariatcoordination@gmail.com at the earliest for further communication.

6) The COVID-19 Cell should give a daily or day specific report to the control room COVID-19 over keralasecretariatcoordination@gmail.com and mark a copy to Tourism (C) Department by mail.

7) All the general instructions as per the Government Order read above should be scrupulously followed.

By Order of the Governor,
PRAKASH. B.S
ADDITIONAL SECRETARY TO GOVT.

To

The Director, Department of Tourism, Park view, Thiruvananthapuram
Principal Accountant General (A&E) Kerala, Thiruvananthapuram
The Accountant General (E&RSA) Kerala, Thiruvananthapuram
Members of the COVID-19 Cell (Through the Director of Tourism)
Information & Public Relations (Web and New Media) Department (for publishing in the
Government website)
Stock File/Office Copy.

Forwarded / By order,


Section Officer.

Copy to:

P.S. to Minister (Co-operation, Tourism and Devaswoms)
P.A. to Secretary, Tourism Department
C.A. to Additional Secretary, Tourism Department